

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 80 OF 2015 &
IA NO. 127 OF 2015**

Dated: 29th March, 2016

In the matter of:-

Ind Synergy Ltd.

.... Appellant (s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Anr.**

.... Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **17.05.2016.**

COURT MASTER